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कोई पब्लिशिंग हाउस सामान मंगवाते हैं, तो वह किसी संस्था के लिये मंगवाते हैं।

UNESCO's System OF ASSOCIATED PROJECTS IN FUNDAMENTAL AND ADULT EDUCATION

*334, MOULANA M. FARUQI: the Minister for Education be pleased to state:

- (a) the number of projects included by United Nations' Educational Scientific and Cultural Organisation in its programme of associated experiments in Fundamental and Adult Education;
- (b) how many of these projects have been or are being helped by UNESCO;
- (c) how many specialists trained in Fundamental Education at the Centre at Mysore in 1953-54 and 1954-55; and
- (d) the number of fellowships awarded to Indian students by UNESCO so

THE DEPUTY MINISTER FOR EDU-CATION (Dr. K. L. Shrimali): (a) Ten.

- (b) All.
- (c) 1953-54-16.

1954-55-15.

(d) 38 fellowships have been awarded to Indians by UNESCO.

مولانا ایم - فاررقی: (اے) کے سلسله میں جو جواب دیا گھا ھے اس کے بارے میں مجھے یہ عرض کرنا ھے ع يه جو پراجيمُٿس هين ان پر كل كتنا صرف عوا هے ?

†[मॉलाना एम० फारूकी: (ए) के सिलीसले में जो जवाब दिया गया हैं, उसके बार में मुक्ते यह अर्ज करना है कि ये जो प्राजेक्ट्स हैं, उन पर कूल कितना सर्फ हुआ हैं ?]

†Hindi transliteration.

हा० के० एल० श्रीमाली : इस वक्त मेर पान इसकी फीगर नहीं हैं। अगर आप नाँटिस दींगे तो में जवाब दूंगा।

LOANS SANCTIONED BY THE INDUSTRIAL FINANCE CORPORATION

*335. Shri M. GOVINDA REDDY: Will the Minister for Finance be pleased to state the number of the companies which actually availed of the loans sanctioned by the Industrial $% \left(\frac{1}{2}\right) =\frac{1}{2}\left(\frac{1}{2}\right)$ Finance Corporation up to the end of March 1955?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. Guha): Seventy-nine.

SHRI M. GOVINDA REDDY: May I know, Sir, the number of the applications received?

SHRI A. C. GUHA: I have not got that figure. I can only say that applications from 117 companies were sanctioned.

SHRI M. GOVINDA REDDY: May I know, Sir, whether these companies which have been sanctioned these have received full loan grants, amounts?

SHRI A. C. GUHA: May not be in all cases, because sometimes loans are given in instalments, according to the necessity of the loanee companies.

SHRI M. GOVINDA REDDY: Is it a fact, Sir, that some of these companies had defaulted in the first instance, and then also they had received a second loan?

SHRI A. C. GUHA: I cannot understand what he means by "defaulted" in the first instance".

SHRI M. GOVINDA REDDY: Sir, they had applied for loans in the first instance, and they were sanctioned those loans, and then applications were made for a second time.

they were also sanctioned, although they had defaulted to pay back their first loans.

Shri A. C. GUHA: I have no such information with me. But if the hon. Member gives me any instances, I will look into the matter.

SHRI KANHAIYALAL D. VAIDYA: May I know the names of the companies?

MR. CHAIRMAN: Seventy-nine names? They need not be read.

SURVEYS FOR OIL DEPOSITS IN WEST BENGAL

*336. SHRI M. GOVINDA REDDY: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

- (a) whether under the Indo-Stanvac Petroleum Project, surveys for oil deposits in West Bengal have been carried out:
 - (b) if so, what are the results; and
- (c) who will do the exploitation of \cdot oil?

THE DEPUTY MINISTER FOR EDU-CATION (DR. K. L. SHRIMALI): (a) Surveys are being carried out.

- (b) It is too early to say what the results are.
- (c) Standard Vacuum Oil Company, subject to the terms of the agreement.

Shri M. GOVINDA REDDY: May I know whether a copy of the Agreement is placed on the Table of the House?

DR. K. L. SHRIMALI: No.

SHRI M. GOVINDA REDDY: What was the condition with regard to management?

DR. K. L. SHRIMALI: The management is exclusively with the S.V.O.C.

SHRI M. GOVINDA REDDY: May I know whether the Government would consider placing the agreement on the Table of the House?

DR. K. L. SHRIMALI: No.

| KAJYA SABHA |

श्री गोपीकृष्ण विजयवर्गीय: क्या इस प्रकार' का रिसर्च राजस्थान में भी किया जा रहा है ?

डा० के० एल० श्रीमाली: यह तो एक दूसरा प्रश्न हैं। इसके लिए अलग से प्रश्न हैंगे तो में उसका उत्तर दूंगा।

مولان ایم - فارقی: کیا آنریبل آپتی منستر اس پرغور کر ،هے هیں که اس قسم کا ریسرچ یو - پی میں مرزاپور ضلع میں کیا جائے جہاں تیل نکالنے کی دہت سی علامتیں مل چکی هیں ?

†[मॉलाना एम० फारूकी: क्या आनरिवल डिपुटी मिनिस्टर इस पर गाँर कर रहे हैं कि इस किस्म का रिसर्च य्० पी० में मिर्जापुर जिले में किया जाय जहां तेल निकालने की बहुत सी अलामात मिल चुकी हैं?]

डा० के० एस० श्रीमाली: सार हिन्दुस्तान में इस तरह की खोज हो रही हैं। किसी एक खास जगह के बार में में नहीं बता सकता।

SHRI B. C. GHOSE: Inasmuch as ecpies of other agreements have been placed on the Table of the House in the Parliament Library, what is the objection to acquainting Members of Parliament with the terms of the agreement with this Company?

DR. K. L. SHRIMALI: It is not in public interest to place this Agreement on the Table of the House.

SHRI B. C. GHOSE: Is the Agreement completed? Or is it the hon.

[†]Hindi transliteration.